Scheme for payment of Boarding House Stipend to the Students Belongings to OBC

Government of Tripura Department for Welfare of SCs, OBCs & Minorities Tripura : Agartala

No. F. 8-32/SCW&OBC/PLG/04/10956-1015

Dated, Agartala, the 25th October, 2005.

NOTIFICATION

The Governor is pleased to introduced the following scheme, namely :-

- 1. Short title and commencement :
 - a) Payment of Boarding House Stipend to the OBC Students.
 - b) The Scheme shall come into force from the date of its publication in the official Gazette.
- 2. Object of the Scheme, eligibility, rate of Stipend and implementation of the Scheme shall be as specified in columns 3 to 6 of the Annexure-I (enclosed herewith).
- 3. This is issued with the concurrence of the planning (P & C) Department and Finance Department vide their U.O. No. 156/PCD./04, dated 19.03.2004 and U.O. No. 479/FIN(G)/05, dated 16.07.2005 respectively.

To

The Director for Welfare of SC & OBC for information and necessary action.

By order of the Governor, Sd/-Illegible

Under Secretary to the Government of Tripura.

ANNEXURE-1

SCHEME FOR PAYMENT OF BOARDING HOUSE STIPEND TO THE STUDENTS BELONGING TO OBC

1. INTRODUCTION

The State Government has declared an 11-point Special Development programme for Welfare of OBCs in the State. The Special Development programme includes construction of 50-seated hostel for OBC girls in the premises of the existing Tripura Government Law College. The existing building of the Law College, as soon as it is vacated by the Education Department, will be used as a hostel for OBC girls and the hostel will be opened. Besides, this Special Development programme also includes construction of another 50-seated hostel for OBC boys. It has been decided to construct boys hostel attached to Swami Dalayananda Vidhyayatan, H.S. School. Once the hostel opened, the OBC hostellers are required to be paid boarding house stipend.

2. NAME OF THE SCHEME

The scheme may be called "Scheme for payment of Boarding house stipend to the OBC students".

3. OBJECTIVE OF THE SCHEME

The objective of the scheme is to pay the boarding house stipend to the hostellers belonging to OBC Communities.

4. ELIGIBILITY

The OBC students of classes VI to XII would be eligible to get admission in the hostel provided they are permanent resident of Tripura and belong to BPL families.

5. RATE OF BOARDING HOUSE STIPEND

Boarding house stipend @ Rs. 15/- per day or the rate fixed by the State Government time to time per student will be sanctioned. No stipend shall be sanctioned to the boarders during Summer and Durga Puja vacation. The rate may be revised by the State Government from time to time.

6. IMPLEMENTATION OF THE SCHEME

The Director for Welfare of SC & OBC would be responsible for implementation of the scheme and necessary sanction for boarding house stipend would be made from the Director at the scheme and necessary sanction for boarding house stipend would be made from the Director at the scheme and necessary sanction for boarding house stipend would be made from the Director at the scheme and necessary sanction for boarding house stipend would be made from the Director at the scheme and necessary sanction for boarding house stipend would be made from the Director at the scheme and necessary sanction for boarding house stipend would be made from the Director at the scheme and necessary sanction for boarding house stipend would be made from the Director at the scheme and necessary sanction for boarding house stipend would be made from the Director at the scheme and necessary sanction for boarding house stipend would be made from the Director at the scheme and necessary sanction for boarding house stipend would be made from the Director at the scheme and necessary sanction for boarding house stipend would be made from the Director at the scheme and the scheme